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M.P. No. 49/95
for withdrawal
of O.A. No. 66/94
filed on 13-1-95.

3
12/1

Dated: 12-1-1995

None for either
side.

Misc. Petition
has been filed for
withdrawing the
O.A. be placed before
the Tribunal for
orders on 13-1-1995.

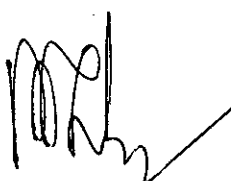

Deputy Registrar

Dated: 13/1/95.

None for the applicant.
Respondents by Sh. K.D. Kelkar.
M.P. No. 49/95 for withdrawing the
O.A. is allowed.

M. P., as well as, the O.A.
stands disposed of.

VII/L


(P.P. Srivastava)
MCA


(M.S. Jeshpande)
V/C.

Order/Judgement despatched
to Applicant/Respondent (s)
on 14/1/95

25/1/95